## **Declaration of Assets and Liabilities**

Years 2020 - 2021

I <u>SANDEEP KUMAR SINHA</u>, son of <u>SRI RAMESHWAR PD. SINHA</u>

aged <u>43</u> years, belonging to <u>STATE GOVERNMENT</u> service and presently working as 
<u>ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA</u> give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

3	Sr.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3	
गड्डामें	wx-			KUMARI APARAJITA	AASTHA SINHA	AANYA SINHA	Etc.Name	
Angsta	(i)	Cash	50,000/-					
15:2.21		Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, BIHAR VIDHAN MANDAL BRANCH, PATNA SAVING ACCOUNT - RS. 35,000/-	PNB DALLA SONEBHADRA (UP) BRANCH SAVING ACCOUNT 10,000/-	Nil	Nil	Nil	
2149	(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil	
	(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	POST OFFICE,AT- BUXAR RECURRING PER MONTH - 3,000/-	Nil	Nil	Nil	Nil	
			LIC - ANNUAL - 12720/-					
	(v)	Motor Vehicles (details of make, etc.)	HERO PASSION X-PRO BR-01 BS-8248	Nil	Nil	Nil	Nil	
	(vi)	Jewellery (give details of weight and value)	GOLD 60 GRAMS  SILVER-100 GRAMS	Nil	Nil	Nil	Nil	
	(vii)	Other assets, such as values of claims/Interests	Nil	Nil	Nil	Nil	Nil	

<u>Note</u>: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

Sandeep Kerman Sinha

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on NOV. 2019 3,50,000/-	
(a)	(i) Loans from Banks	S.B.I, VIDHAN MANDAL BRANCH, PATNA		
	(ii) Loans from financial institutions	Nil	Nil	
*	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	

	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, If any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	DDHPS 0360C	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

## c. Personal Detail

GPF/CPF/PRAN No. :-		PTS/BLA - 1138								
Gender :-		М		(M/F)						
Date of Birth	:-	2 0		0	0 2 1 9		7 8		(DD/MM/YYY	
Class/Group :-		E	3	(A/B/C)						
Cadre	:-	ASSISTANT, BIHAR VIDHAN SABHA, PATNA								PATNA
				1000	B.A.S.				ative S	Service,
Home District	:-,	BU	IXAR							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sandeeb Kumer Sinla.

Name of Employee: SANDEEP KUMAR SINHA

Place: PATNA Designation: ASSISTANT

Date: 15 02 202 Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sandeeb kurron Sinha